

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/74/94/2024
NAME OF THE COMPANY	Techtrans Construction India Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Pasam Laxmi Srinivas Reddy
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	94 of IBC

ORDER

Present: Ld. Counsel Mr. Ravi Kumar for the Petitioner.
Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the RP.
Mr. Sudhir G, Resolution Professional in person.
Ld. Counsel Mr. Aman Srivastava for the Respondent.

Matter to be placed before the regular bench. **Adjourned to 27.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)